NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (IB) No.102/Chd/Pb/2017

In the matter of:	
Punjab National Bank.	Petitioner-Financial Creditor.
Versus.	
M/s Rishi Ganga Power Corporation Ltd.	.Respondent-Corporate Debtor.

Present: Mr.Harsh Garg and Mr.Pulkit Goyal, Advocates for

petitioner.

Mr.Anil Kumar Aggarwal, Advocate for respondent.

Arguments heard. Reserved.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 09, 2018.